

**HIGH COURT OF SIKKIM
GANGTOK**

No.: 59 Judl./HCS

Date: 08/12/2023

NOTIFICATION

The Hon'ble, the Chief Justice is hereby pleased to constitute a Vacation Bench of the High Court of Sikkim for the ensuing Losoong/Namsoong/Christmas and Winter vacation w.e.f. 13/12/2023 to 17/02/2024 to be presided by Hon'ble Mr. Justice Bhaskar Raj Pradhan, Judge, High Court of Sikkim for hearing urgent matters, if any, on 24/01/2024 and 06/02/2024.

By Order,

sd/-

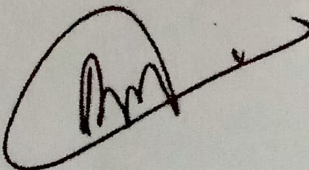
(Sonam D. Wangdi)
REGISTRAR
HIGH COURT OF SIKKIM

Memo No.: 9113-9129/Judl./HCS

Date: 08/12/23

Copy to:

1. The Additional Registrar-cum-Principal Private Secretary to Hon'ble the Chief Justice, High Court of Sikkim
2. The Additional Registrar-cum-Private Secretary to Hon'ble Judge.
3. The Deputy Registrar-cum-Private Secretary to Hon'ble Mr. Justice Bhaskar Raj Pradhan
4. The Principal District & Sessions Judge, Gangtok & OSD to the Hon'ble, the Chief Justice.
5. The Central Project Coordinator, High Court of Sikkim
6. The Legal Remembrancer-cum-Secretary, Law & Parliamentary Affairs Department, Government of Sikkim, Gangtok.
7. The Member Secretary, Sikkim State Legal Services Authority, Gangtok.
8. All District & Sessions Judges, Sikkim
9. The Advocate General, Office of the Advocate General, Gangtok.
10. The Additional Advocate General, Office of the Advocate General, Gangtok.
11. The President, High Court Bar Association, Gangtok.
12. The President, Bar Association of Sikkim (High Court & Subordinate Courts), Gangtok.
13. The President, Namchi Bar Association, Namchi.
14. All Chief Judicial Magistrates-cum-Civil Judges(SD), Sikkim
15. All Civil Judges cum-Judicial Magistrates, Sikkim.
16. All Section Incharge, High Court of Sikkim
17. The Computer Cell, High Court of Sikkim.
18. Notice Board.
19. Guard File, and
20. File



Central Project Coordinator